

**GOVERNMENT OF INDIA  
DEFENCE  
LOK SABHA**

UNSTARRED QUESTION NO:1654  
ANSWERED ON:30.11.2009  
ARMED FORCES TRIBUNAL  
Shekhar Shri Neeraj;Sugavanam Shri E.G.

**Will the Minister of DEFENCE be pleased to state:**

- (a) whether the Government has issued the notification to set up Armed Forces Tribunal (AFT) for redressal of grievances of serving defence personnel and ex-servicemen;
- (b) if so, the details thereof;
- (c) the details of pending cases in various courts transferred to AFT and dispensed with so far; and
- (d) the time by which all the pending cases will be settled?

**Answer**

MINISTER OF DEFENCE(SHRI A.K. ANTONY)

(a) to (d): A Statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA UNSTARRED QUESTION NO. 1654 FOR ANSWER ON 30.11.2009

The Government has issued notification for setting up the Armed Forces Tribunal with effect from 10th August, 2009, for the adjudication or trial of disputes and complaints with respect to the service matters and also to provide for appeals arising out of verdicts of the Courts Martial in respect of personnel of the Armed Forces.

774 cases have been transferred from High Courts to AFT and 161 new cases have been instituted. Against this, 115 cases have been disposed.

No exact time frame for settling all the pending cases can be indicated.